## Statement

Region	No. of Stockists
Delhi	15
Chandigarh	89
Karnal	38
Jaipur	46
Lucknow	203
Calcutta	53
Patna	114
Gauhati	36
Madras	82
Cochin	76
Bangalore	57
Bombay	95
Indore	73
Ahmedabad	50
Hyderabad	81
Cuttack	37
Tot:,!	1145

30. [Transferred to the 1th May, 1985],

## **Industrial sickness**

- 31, SHRI THANGABAALU: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:
- (a) the steps being taken by Government to arrest the growth of industrial sickness, as the number of sick units had reached a staggering figure of 80,110 at the end of December, 1983 and it was anticipated that the figure of sick industries would be around 1,00,000 by December, 1984; and
- (b) the details of the guidelines which, have been formulated for the rehabilitation of these sick units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) and (b) Industrial sickness is a concomitant phenomenon of the very process of industrialisation in which some poorly conceived projects and mismanaged undertakings do become sick and some of

these even close down, while well-planned projects and well-run undertakings grow and prosper. Government do not consider it either feasible or necessary to prevent every sick unit from being closed down or to revive every closed unit. Government have announced policy guidelines for sick units in October. 1981 and the salient features of these guidelines have teen given in reply to Rajva Sabha Unslarred Ouestion No. 700 dated 15-7-1982. According to these banks and financial guidelines, institutions prepare rehabilitation scheme on the basis of diagnostic studies providing, inter alia, for reconstruction of capital, funding of interest liabilities, capital and working capital loans on softer terms, management support, rescheduling of debt service relief or liabilities etc. Government also provide such reliefs and concessions as may be feasible and necessary as part of the rehabilition package prepared by banks and financial institutionss in addition, healthy units are encouraged through Income Tax relief to take over sick units by way of amalgamation. available under Assistance is also Technical Development Fund and the Import Policy for import of capital goods for modernisation and replacement obsolete plant and machinery.

## Foreign technicians in Heavy Engineering Corporation.Ranchi

- 32. SHRI ASHWANI KUMAR: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:
- (a) the date on which the Heavy En gineering Corporation, Ranchi was com missioned and how many foreign technical or other persons were retained and employ ed there:
- (b) how many foreign technical and other persons are employed in Heavy Engineering Corporation at present;
- (c) whether some foreigners other than those employed there, are living in H.E.C. quarters and if so, how many and what are their jobs in Ranchi; and
- (d) how long do Government propose to retain foreign technicians in H.E.C. Ranchi and whether Indian technicians of equivalent qualifications and experience are not available to replace the foreigners?